ployees in the context of the agitation have been dropped. As a result of these concerted efforts, there has been a perceptible improvement on the law and order situation in the area.

(b) and (c). The information is being collected and will be laid on the Table of the House.

[Translation]

Guidelines Regarding Requirement of Staff for Operating Computers

1365. SHRI RAM SAMUJHAWAN:
SHRI JANAK RAJ GUPTA:

Will the Minister of PLANNING be pleased to state:

(a) whether Government have prepared any policy or guidelines regarding the number of persons required for computers in Government offices where computers are required and the staff likely to be appointed for operating computers; and

(b) if so, the details thereof?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI). (a) and (b): Government of India has set up National Informatics Centre to provide computer based information support to various Departments. In pursuance of this, National Informatics Centre provides support by way of computer hardware, computer manpower and training required for development of information systems. It carries out in-depth feasibility reports for the Government Departments in which computerisation requirement is studied and requirement of computer hardware and manpower to implement the programme is detailed out. The officers and staff of the user departments are also trained and retrained to use the information systems developed by National Informatics Centre. This is done on a continuous basis.

2. The emphasis of the Government is to change the work culture in Government offices utilising essentially the existing personnel. Specialised computer programme, systems analysis and modelling requirements are met by the officers and staff of National Informatics Centre. National Informatics Centre staff are located in each of the Departments to give direct support to the officers and staff of these Departments. At present, NIC has about 2000 officers and staff for operating computers, developing computer programmes and giving other specialised support for operating computers.

[English]

India's offer to Pakistan for Joint Survey of Disputed Points in J & K Region

1366. SHRI SOMNATH RATH: Will the Minister of DEFENCE be pleased to state:

(a) whether India has offered Pakistan a proposal for the joint survey of disputed points along the line of control of Jammu and Kashmir; and

(b) if so, whether Pakistan has responded?

THE MINISTER OF DEFENCE (SHRI K. C. PANT): (a) and (b). In a recent case, pertaining to a dispute regarding the exact alignment of the Line of Control in Kargil Sector, India and Pakistan have agreed, in principle, at Army Sector Commanders' level, to conduct a joint survey of the area involved to resolve the issue.

Settlement of Claims of Refugees from Pak-Occupied Areas of Jammu and Kashmir

1367. SHRI JANAK RAJ GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of refugees from Pak occupied areas of Jammu & Kashmir State migrated from their houses during 1947, 1965, 1971 and settled in Jammu, Poonch, Rajouri, Kathua and Udhampur districts of Jammu and Kashmir State;